

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. 2138
TO BE ANSWERED ON 01.01.2018

IMPLEMENTATION OF TRIBAL SUB-PLAN

2138. SHRI Y.V. SUBBA REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the time since which the Tribal Sub-plan is being implemented in Andhra Pradesh (AP) and Telangana States;
- (b) whether any survey/study has been conducted about implementation of various schemes/programmes meant for Tribals in these two States;
- (c) if so, the results of such survey/study;
- (d) details of budget allocated, sanctioned, released and spent during the last three years under Tribal Sub-Plan in A.P. and Telangana; and
- (e) details of physical targets set and achieved during the above period in A.P. and Telangana, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(SHRI JASWANTSINH BHABHOR)

(a): The Tribal Sub Plan (TSP) strategy was adopted by the State of combined Andhra Pradesh and Telangana from 1975 onwards.

(b)&(c): Centre for Economic and Social Studies, Hyderabad conducted a study on Implementation of Tribal Sub-plan (TSP) Strategy in combined Andhra Pradesh and Telangana. Report of the Study published in June 2012 pointed out issues regarding allocation and utilization of TSP funds by the State Departments. Thereafter, the then Andhra Pradesh Government had brought out a legislation “Andhra Pradesh Scheduled Castes Sub-Plan and Tribal Sub-Plan (Planning, Allocation And utilization Of Financial Resources) Act, 2013” for effective allocation and utilization of TSP funds in the State.

(d): As informed by the State Governments of Andhra Pradesh and Telangana, TSP allocation and expenditure made by the State during the last three years is tabulated below:

(Rs. in crore)

Year	Andhra Pradesh			Telangana		
	Total State Plan Outlay	TSP Allocation	TSP Expenditure	Total State Plan Outlay	TSP Allocation	TSP Expenditure
2014-15	26670	1500	1442	48648	4560	1727
2015-16	34408	1904	1711	52383	5036	3222
2016-17	56067	3100	2446	67630	6171	3139

(e): Formulation of Plan under Tribal Sub-Plan and implementation as well as monitoring thereof is the responsibility of State Government. District wise details of physical targets under TSP is not centrally maintained in the Ministry.